

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1587
TO BE ANSWERED ON FEBRUARY 13, 2025

STATUS OF PMAY-U IN SURAT

NO. 1587. SHRI MUKESHKUMAR CHANDRAKAANT DALAL:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the total financial allocations made for Surat district under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) since its inception;**
- (b) the current status of implementation of the PMAY-U in the said district, including the number of completed and ongoing projects;**
- (c) the total number of beneficiaries availed the benefits under the PMAY-U in Surat Parliamentary Constituency till date;**
- (d) the projected number of beneficiaries for the entirety of the PMAY-U based on the current implementation trends and approved targets;**
- (e) whether there are any additional challenges related to financial allocations, project delays, or beneficiary identification under the PMAY-U, particularly in Surat; and**
- (f) if so, the steps taken/being taken by the Government to address them?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (f) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs supplements the efforts of States/Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible urban beneficiaries of Economically Weaker Section (EWS), Low Income Group (LIG) and Middle Income Group (MIG) categories across the country. The scheme period, has been extended upto 31.12.2025 to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

PMAY-U is implemented through the States/UTs in the spirit of co-operative federalism wherein participating States/UTs prepare project proposals in consonance with the scheme guidelines, based on the demand for houses in urban areas and submit to this Ministry for release of admissible Central Assistance.

Based on the project proposals submitted by the State of Gujarat, in Surat district a total of 2.06 lakh houses have been sanctioned with Central Assistance of ₹ 4,398.25 crore. Out of sanctioned houses 1.98 lakh houses have been completed/delivered to the beneficiaries and ₹4,100.65 crore has been released till date. Details of physical and financial progress for the State of Gujarat, Surat district and Surat Parliamentary Constituency are at Annexure.

Further, based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/UTs including Gujarat have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The operational guidelines of the PMAY-U 2.0 have been launched on 17.09.2024. The unified web portal for submitting online application and operational guidelines can be accessed at <https://pmay-urban.gov.in>.

Physical and financial progress in the State of Gujarat, Surat District and Surat Parliament Constituency under PMAY-U

Sr. No.	Particulars	Gujarat	Surat District	Surat Parliament Constituency
1	Houses Sanctioned (Nos)	10,05,204	2,06,777	1,80,767
2	Houses Grounded for Construction (Nos)	9,79,825	2,01,019	1,79,430
3	Constructions of Houses Completed (Nos)	9,37,830	1,98,323	1,76,807
4	Central Assistance Sanctioned (₹ in Cr.)	21,064.34	4,398.25	3,897.15
5	Central Assistance Released (₹ in Cr.)	19,805.76	4,100.65	3,660.40